GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.919 TO BE ANSWERED ON 07.02.2018

THEFT OF LUGGAGE OF PASSENGERS

† 919. SHRI NAGAR RODMAL: SHRI JANARDAN MISHRA: SHRI OM PRAKASH YADAV:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any provision in the rules for the Railways to compensate for luggage of passengers in case of robbery, dacoity or theft in general coaches;
- (b) if so, the time by which the said provision is likely to be enforced;
- (c) whether the said decision has been taken as per the order of National Consumer Disputes Redressal Commission; and
- (d) if so, the details in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

- (a): No, Madam.
- (b) to (d): Do not arise.

* * * * *